

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 2/111/13
CA NO.

CORAM:


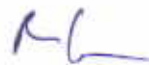
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Mr. P.C Thakkar
V/s.
M/s. Hero Motocorp Ltd.


SECTION OF THE COMPANIES ACT: 111

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PK MITTAL ADVOCATE	RESPONDENT	NO 182	
2.	Ambuj Bhattacharya (Advocate)	Petitioner		

ORDER

List on 26.8.2016 at 10.30 am.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 25/07/2016
(Vidya)